## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/190/2016

NAME OF THE PETITIONER(S)

: B. Nanda kumar

NAME OF THE RESPONDENT(S)

: M/s Safeline Logistics Pvt Ltd & 2 Other

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

13. Sara th barbo

he Rajasekhar Vik.

Coursel For Petitioner. B. Soh

**ORDER** 

Representing counsel for petitioner present and stated that the counsel on record could not attend before the Tribunal today due to illness. He prayed for time to make submissions. Counsel for respondents present. Time is enlarged at request. Put up on 23.01.2018.

(S VIJAYAŘÁGHAVAN) Member (Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

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